

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:3588  
ANSWERED ON:13.02.2014  
IRREGULARITIES IN CONSTRUCTION OF TOILETS  
Mithlesh Shri

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) whether it is a fact that there is a large scale irregularities in construction of toilets under Nirmal Bharat Abhiyan/Total Sanitation Campaign in Uttar Pradesh;
- (b) if so, the details thereof;
- (c) the details of action taken by the Union Government in the matter;
- (d) whether utilization certificate has been submitted by the State Governments; and
- (e) if not, the action taken by the Union Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI))

- (a) As informed by Government of Uttar Pradesh, no irregularities in construction of toilets under Nirmal Bharat Abhiyan/Total Sanitation Campaign has been found in Uttar Pradesh
- (b) Does not arise.
- (c) Does not arise.
- (d) Yes Madam, Utilization Certificates of all years since inception have already been received. In Financial Year 2012-13, Provisional Utilization Certificates have been received & final Utilization Certificate of Financial Year 2012-13 is to be received.
- (e) Does not arise.